GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION

LOK SABHA UNSTARRED QUESTION NO.: 817

(To be answered on the 4th December 2025)

NEW AIRPORT IN SAHARANPUR

817. SHRI IMRAN MASOOD

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government proposes to develop a new airport in Saharanpur to promote trade and use small aircrafts to provide air connectivity to passengers; and
- **(b)** if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION लागर विमालल मंत्रातय में राज्य मंत्री

(Shri Murlidhar Mohol)

(a) & (b): Government of India (GoI) has formulated a Greenfield Airports (GFA) Policy, 2008 for development of new Greenfield airports in the country. As per the policy, if any airport developer including the State Government desires to develop an airport, they are required to identify a suitable site and get the Pre-feasibility Study conducted and submit a proposal to the Central Government for 'Site Clearance' followed by 'In-Principle' approval.

No proposal under GFA Policy has been received in Ministry of Civil Aviation for grant of 'Site Clearance' for setting up of a Greenfield Airport in Saharanpur, Uttar Pradesh.

Also, under the RCS-UDAN scheme, Airports Authority of India (AAI) has developed a Civil Enclave at Sarsawa in Saharanpur district of Uttar Pradesh, with a CAPEX of Rs. 46.86 Crore.
